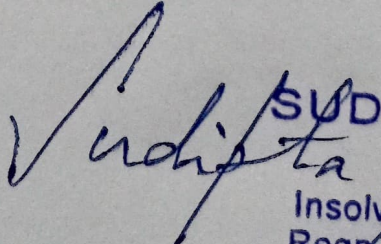


FORM G (Re-issue)	
INVITATION FOR EXPRESSION OF INTEREST FOR DIVYASWARNA (OPC) PRIVATE LIMITED OPERATING IN JEWELLERY AT KOLKATA	
[Under Sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]	
RELEVANT PARTICULARS	
1. Name of the Corporate Debtor along with PAN & CIN/LLP No.	DIVYASWARNA (OPC) PRIVATE LIMITED PAN: AAGCD1790H CIN: U74999WB2017OPC220993
2. Address of the Registered Office	61, Burtolla Street, Ground Floor, Kolkata-700007
3. URL of Website	NIL
4. Details of Place where Majority Fixed Assets are Located	Kolkata, West Bengal
5. Installed Capacity of Main Products / Services	The major activity of this company as per the information provided by the Corporate Debtor is trading in Jewellery.
6. Quantity and Value of Main Products / Services sold in Last Financial Year	F.Y: 2024-25 Total Income : NA Operating Revenue : NA
7. Number of Employees / Workmen	NA
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at URL:	Email for correspondence: sudipta_ghosh08@yahoo.com cirp.divyaswarna@gmail.com
9. Eligibility for Resolution Applicants under section 25 (2)(h) of the Code is available at URL:	Email for correspondence: sudipta_ghosh08@yahoo.com cirp.divyaswarna@gmail.com
10. Last date for Receipt of expression of interest	29th May, 2025
11. Date of issue of Provisional list of Prospective Resolution Applicants	08th June, 2025
12. Last date for Submission of Objections to Provisional List	13th June, 2025
13. Date of issue of final list of prospective resolution applicants	23rd June, 2025
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	28th June, 2025
15. Last date for submission of resolution plans	28th July, 2025
16. Process E-mail ID to submit Expression of Interest	sudipta_ghosh08@yahoo.com cirp.divyaswarna@gmail.com
Re-issuance of Form G in the matter of Divyaswarna (OPC) Private Limited has been approved by Committee of Creditors in its Sixteenth Meeting held on 09.05.2025.	
Sd/ Sudipta Ghosh, Resolution Professional IBBI Registration no : IBBI/IPA-001/IP-P00484/2017-18/10872 8, N. N. Mukherjee 3rd Lane, Uttarpara, Hooghly-712258 For Divyaswarna (OPC) Private Limited Date 14 05 2025 Place Kolkata	


SUDIPTA GHOSH
 Insolvency Professional
 Regn. No.-IBBI/IPA-001/
 IP-P00484/2017-18/10872